

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
	24.1.97	<p>Shri B.S.Tripathy, counsel for the applicants seeks permission of this Court to withdraw this Application. Permission is accorded. Original Application 422/95 is treated as withdrawn and for statistical purpose it is dismissed.</p> <p><i>Ansikha</i> MEMBER (ADMINISTRATIVE) <i>Ansikha</i> MEMBER (JUDICIAL)</p> <p>24.1.97</p>	